Name of the Corporate Debtor:M/s GVK Gautami Power Limited; Date of Commencement of CIRP: 20.10.2023; List of Creditors as on: 08.11.2023

Annexure-3

							Annexure										
Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C																	
Sr. No.	Name of Creditor	Nature of Claim	Details of Claim received				Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Security	guarantee, if	Amount of any mutual credit, debts etc	Details of any mutual credit, debts etc may	Inadmissible	Reason for Claim not admitted	Remarks, if any
			Date of Receipt		Date of admission/updati on	Amount of claim admitted (Rs.)				, ,,		relation to claim	may be set off against the claim, if any (Rs.)	be set off against the claim, if any			
1	Bank of Baroda (UK Branch)	Secured Creditor (FC)	02-11-2023	1,76,98,14,536	10-11-2023	1,76,98,14,536	No	6.41	-		Annexure-A		C	0			-
2	Bank of Baroda (Indian Branch)	Secured Creditor (FC)	01.11.2023	3,13,18,25,798	10-11-2023	3,13,18,25,798	No	11.35			Annexure-A						
3	Indian Overseas Bank	Secured Creditor (FC)	04.11.2023	65,09,02,227	10-11-2023	65,09,02,227	No	2.36	i		Annexure-A						
4	Unin Bank of India	Secured Creditor (FC)	06.11.2023	2,33,36,31,578	10-11-2023	2,27,69,58,683	No	8.25	5,66,72,895		Annexure-A					-	Penal interest is compounded which is not allowed
5	INDIAN BANK	Secured Creditor (FC)	06.11.2023	2,63,37,04,199	10-11-2023	2,63,37,04,199	No	9.54			Annexure-A						
6	Edelweiss Asset Reconstruction Company Limited	Secured Creditor (FC)	08-11-2023	16,31,49,64,165	10-11-2023	16,31,49,64,165	No	59.12			Annexure-A						
7	Punjab National Bank	Secured Creditor (FC)	08-11-2023	92,53,98,605	10-11-2023	81,75,52,042	No	2.96	10,78,46,563		Annexure-A					-	Penal interest is compounded which is not allowed
7	Total (A)			27,76,02,41,108		27,59,57,21,650		100.00	164519458	0			0	0		-	

Summary of List of Unsecured Financial Creditors: List of Financial Creditors (Unsecured)

Sr.	Name of Creditor	Nature of Claim	Details of Claim				Whether		Amount of Claim under							Reason for	Remarks, if any
No.			Date of Receipt	Amount Claimed	Date of admission/updati on		related party?	Voting Share in CoC		Contingent Claim (Rs.)	Interest	any, held in relation to claim	debts etc			Claim not admitted	
1																	
1	Total B)			-	-	-	-	-	-	-	-	-	-	-	-	-	-